

दिलाना था कि इस काम को केन्द्रीय सरकार लेने का रूढ़ि है क्योंकि बिहार सरकार की धीकगत नहीं है कि इस पर पैसा बर्च करे। मैं जानना चाहता हूँ कि श्री फखरुद्दीन ग्रहमद के कमिटेय के बारे में मंत्री महोदय ने क्या किया है क्या वह उस को निभायेंगे ?

Dr. K. L. Rao: Unfortunately, it has not been possible so far to take up the project under the Central Government. Nevertheless, as I submitted, since the full amount required for this project has been provided in the Fourth Plan there will be no difficulty for the completion of the project.

श्री विभूति सिन्ध : श्री फखरुद्दीन ग्रहमद ने कहा था कि केन्द्रीय सरकार इस स्कीम को ले कर चलायेगी। मंत्री महोदय ने इस का जवाब नहीं दिया। मैं चाहता हूँ कि वह इसका जवाब दे। वह उम समय भी तो मंत्री थे।

Dr. K. L. Rao: It is true that my predecessor has said that the project will be taken up in the Central sector. But that has not happened. Except the Rajasthan Canal project, no other project has been taken up so far in the Central sector.

श्री हुकम चन्द कछवाय : यह गडक बन्ध योजना पिछले तीन चार सालों में उलझी हुई है और इस के बारे में मंत्री महोदय ने उत्तर दिया कि वह जल्दी इसे पूरा करेगे। मैं जानना चाहता हूँ कि जिस समय यह योजना बनाई गई थी उस समय इसके लिए कितना पैसा तय किया गया था। उतने पैसे में यह योजना नहीं बन सकी यह स्पष्ट है। मैं जानना चाहता हूँ कि इस में कितना और पैसा लगेगा और इस योजना को पूरा करने में और कितना समय लगेगा और इससे कितनी भूमि की सिंचाई हो सकेगी ?

Dr. K. L. Rao: It is true that this is a very big project with an irrigation potential of 36 lakhs acres. So, Government is anxious to complete

this project as early as possible. Unfortunately, there were some difficulties. Now that we have provided all the amount required for the project in the Fourth Plan, we expect this to be completed by the end of the Fourth Plan.

श्री हुकम चन्द कछवाय : मैं ने पूछा था कि इस के पूरा होने में कितना समय लगेगा साल लगेगा दो साल लगेगें . . .

श.यल.महोदय : उन्होंने बतला दिया।

Dr. K. L. Rao: The total cost of the project is Rs 121 crores. We have so far spent Rs 35 crores and we are providing Rs 86 crores in the Fourth Plan.

Financial Assistance to Uttar Pradesh

*46. **Shri S. M. Banerjee:** Will the Minister of Finance be pleased to state:

(a) whether the Government of Uttar Pradesh have recently demanded some financial aid from the Centre to increase the Dearness Allowance of its employees;

(b) if so, the amount demanded; and

(c) the amount sanctioned?

The Minister of State in the Ministry of Finance (Shri K. C. Pant):

(a) No formal demand has been received during the last several months.

(b) and (c). Do not arise.

Shri S. M. Banerjee: I would like to know whether it is a fact that when the strike by the UP State Government employees was going on the ex-Chief Minister of UP was assured of a sum of Rs. 3½ crores by the ex-Finance Minister. Since parity in the matter of payment of dearness allowance between Central Government and State Government employees has been accepted in principle by all the State Governments, including UP, and since it cannot be implemented without help from the Centre, may I know whether the

money which was promised by the ex-Finance Minister to the ex-Chief Minister holds good still and whether the present Finance Minister will give that money to the present Chief Minister of Uttar Pradesh.

Shri K. C. Pant: In July 1966 the UP Government sought some extra assistance from the Centre to help it to pay dearness allowance to its employees. This request was not entertained. The quest made to the Centre during the strike was also not entertained.

Shri S. M. Banerjee: Since most of the State Governments, including the Government of Uttar Pradesh, have accepted in principle that there should be no disparity between the State Government and Central Government employees in the matter of dearness allowance, may I know whether adequate financial aid will be given to the State Governments to meet this commitment?

Mr. Speaker: It is repetition of the same question. What more information could he give?

Shri S. M. Banerjee: Kindly follow my question.

Mr. Speaker: He has understood it. You need not repeat it.

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): The responsibility for the payment of salary and allowances to the State Government employees is that of the State Government. It cannot be the responsibility of the Centre.

Financial assistance for Bombay Water Supply Scheme

*47. **Shri Nath Pai:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Government of Maharashtra have asked for Central financial assistance with a view to ensuring adequate water supply for

Bombay or whether any scheme has been submitted to the Government of India in this regard; and

(b) if so, the Government's reaction thereto?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) and (b). The Government of India have not received any specific request for financial assistance for augmenting the water supply of Bombay City. However, the Government of India have technically approved the Bhatsai Water Supply Scheme which is expected to give an additional supply of 250 million gallons per day of water to the City. An allocation of Rs. 35.20 crores has been made in the State's Fourth Plan for the scheme and it will be entitled to the normal pattern of Central assistance for the National Water Supply and Sanitation Programme (Urban phase), viz. 100 per cent loan.

Shri Nath Pai: I would like Shri Chavan to take note of the first part of the reply as to how his colleagues in the State discharge their duty... (Interruption). I respect Shri Hanumanthaiya, a senior Member, but he should respect what I have said; it is a very serious matter.

I would like to ask of the Minister whether he is aware that this financial capital of India, whose population has increased four times during the past 20 years, is in the agony of shortage of water for the greater part once the monsoons are over. The Corporation has been preparing schemes and the Government claims paucity of funds. The availability of funds provided in the Fourth Five Year Plan is totally inadequate, if we are to give the most elementary necessity, that is, water, to this financial capital of India.

Dr. S. Chandrasekhar: If the hon. Member considers what he said as a question, which does not appear to be a question, I will give him some facts.